

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:290

ANSWERED ON:14.03.2012

NON PAYMENT OF SALARY TO INDIANS IN NIGERIA

Kumar Shri Kaushalendra

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

(a) whether the Government has received any complaint from public representatives regarding non-payment of salary to 117 Indians by Delta Steel Company for the last four years in Nigeria;

(b) if so, the details thereof and the action taken by the Government in this regard; and

(c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) Yes. The Government has received complaints regarding non-payment of salaries to Indian expatriate employees of M/s Delta Steel Co., Warri, Nigeria (DSC).

(b) A total of 117 employees of the company are reported to have not received their outstanding payments. Most of the payments relate to the period since January 2011 with the payment relating to the case of one former employee of the company pertaining to the period 2008-09. The High Commissioner of India, Abuja, Nigeria has been closely following up on the subject matter for its resolution. He has held meetings with the representatives of the management of M/s Delta Steel Co., Warri and employees' representatives. The last such meeting was held on February 9-10, 2012. The meeting, however, remained inconclusive as both sides were unable to arrive at an agreement.

(c) Does not arise.